

**Memorandum submitted by Chairman
Maharashtra State Cooperative Land
Development Bank**

479. SHRI ANNASAHEB GOT-KHINDE: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government have received a memorandum on reduction in rate of interest extension of period of repayment, schemes for educated unemployed etc., submitted by The Chairman, Maharashtra State Cooperative Land Development Bank Ltd., Bombay to the Prime Minister at New Delhi on September 28, 1977; and

(b) if so, the reaction of the Government regarding the various points raised therein, separately?

**THE MINISTER OF STATE IN
THE MINISTRY OF AGRICULTURE
AND IRRIGATION (SHRI BHANU
PRATAP SINGH):** (a) Yes, Sir.

(b) The points raised therein are being examined.

Expenditure on Bangladesh and Pakistan Refugees settled in India

*480. SHRI SURENDRA BIKRAM: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) the number of displaced persons from Bangladesh and Pakistan settled in India upto 30th October, 1977;

(b) the expenditure incurred by India on their rehabilitation; and

(c) whether they have been granted Indian Citizenship?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) All the displaced persons who came from former West Pakistan numbering about 47.40 lakhs have been settled long back. Of the 52.31 lakhs persons who came from former East Pakistan, only about 10,000 families remain and they are in the process of being settled.

(b) The expenditure on relief and rehabilitation, upto 31st October 1977, on these displaced persons is as follows:—

(i) those who came from former West Pakistan—Rs. 210.50 crores.

(ii) those who came from former East Pakistan.—Rs. 488.20 crores.

(c) "Displaced persons" attracted by Article 6 of the Constitution, automatically became Indian citizens. Others eligible and seeking citizenship rights are dealt with under the Indian Citizenship Act, 1955 by the competent authorities and in accordance with instructions on the subject in force.

Double Cropping on Black Soil of M.P.

*481. SHRI PARMANAND GOVINDJIWALA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government are considering any plan to undertake a study to bring under double cropping the vast area of nearly 40 Lakhs of hectares, in the Central Black soil belt of the State of M.P. by starting pilot project; and

(b) have the Government of M.P. requested to start such projects or to assist in starting such projects?